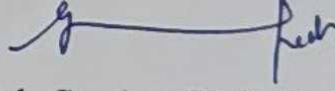


**In the court of the Principal Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
the following cases are posted on
05-06-2021**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45pm
To hear 1. O.S. 832/2011 2. O.S. 444/2014 3. O.S. 1330/2014 4. O.S.1856/2015 5. R.A. 75/2018 6. O.S. 747/2019 7. O.S. 748/2019 8. O.S. 1542/2019 9. O.S. 953/2021 Arguments 10. R.A. 22/2018 11. R.A. 79/2018	To hear -

Note: Other Cases will be adjourned in the CIS


Prl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru
4/6/2021

Cause list dated 05.06.2021 of I Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	OS. 1476/2007		
2.	OS. 173/2008		
3.	OS. 816/2013		
4.	Ex. 16/2019		
5.	OS. 1309/2020		
	Arguments.		
6.	OS. 1059/2004		
7.	OS.1517/2004		
8.	OS. 894/2005		
9.	MA. 44/2018		

Sd/-
C/c I Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

Cause list dated 05.06.2021 of II Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		Arguments
1.	OS. 700/2010		
2.	OS. 476/2011		
3.	OS. 1047/2011		
4.	OS. 956/2012		
5.	OS. 754/2016		
6.	OS. 1560/2017		
7.	MC. 320/2019		
8.	MC. 224/2020		

Sd/-
II Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District.,
Bengaluru.
Cause List Dated **05.06.2021**
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p><u>HEARING</u></p> <p>1) OS. 1170/2006 2) OS. 1633/2006 3) OS. 940/2012 4) OS. 1664/2015 5) OS. 1837/2015 6) OS. 1928/2015 7) OS. 289/2016 8) OS. 717/2016 9) OS. 1654/2016 10) MA. 79/2017 11) MA. 98/2017 12) OS. 1067/2017 13) OS. 1196/2017 14) OS. 474/2018 15) MA. 90/2018 16) OS. 234/2019 17) MC. 99/2019 18) OS. 1339/2019</p>	

III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 21.05.2021 issued by the Hon'ble High Court of Karnataka.

In the court of the **IV Addl. Senior Civil Judge,**
Bengaluru Rural District, Bengaluru,

The following cases are posted to **05-06-2021**

V.C link for IVASCJ,BRD,

(<https://meet.jit.si/4ascjrural>)

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45
Arguments 1.O.S.1401/2009 2. FDP14/2011 3.Ex.13/2013 4.R.A.77/2013 5.R.A.129/2013	Arguments 1.O.S.1136/2018 2. M.A. 23/2019 3. M.C.37/2020 4. R.A.134/2013 5. O.S.1065/2004
To hear on IAs 1. Ex.7/2013 2. Ex. 9/2013 3.Ex.12/2013 4. Ex.14/2013 5.O.S.1561/2013 6. Misc62/2015 7.R.A.35/2014 8. Ex.29/2015	To hear on IAs 1. O.S.116/2016 2. M.C.181/2018 3. O.S.1235/2018 4. R.A.70/2019 5. O.S.1745/2019 6. O.S.752/2021 7. O.S.881/2015


IV ASCJ **04.06.2021**
Bengaluru Rural District, Bengaluru

In the court of V Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.

Cause List dated 05-06-2021

I Session (Morning)	II Session (Afternoon)
<p><u>HEARING</u></p> <ol style="list-style-type: none">1. OS. 2062/20062. OS. 2881/20063. OS. 173/20074. OS. 695/20075. OS. 2303/20076. OS. 46/20087. OS. 208/20128. OS. 1594/20129. OS. 764/201310. OS. 1116/201511. OS. 963/2021 <p><u>ARGUMENTS</u></p> <ol style="list-style-type: none">12. OS. 1034/200813. OS. 650/2009	<p><u>HEARING</u></p> <ol style="list-style-type: none">1. OS. 422/20162. OS. 721/20163. EX. 53/20164. OS. 1450/20165. OS. 1386/2020 <p><u>ARGUMENTS</u></p> <ol style="list-style-type: none">6. OS. 428/20117. Misc. 82/2016

Sd/-
V Addl. Sr. Civil Judge,
Bengaluru (R) Dist., Bengaluru.

Cause list dated 05.06.2021 of VI Addl. Senior Civil Judge Court as per new S.O.P.

dated 21.05.2021

Sl.No.	Morning Session	Sl.No	1. After noon Session
	Hearing		Judgement
1.	O.S. 1261/2006	8.	O.S. 1569/2006
2.	O.S. 1414/2007	9.	M.A. 31/2021
3.	O.S. 1918/2008		Orders
4.	O.S. 247/2009	10.	O.S. 1008/2007
5.	O.S. 244/2014	11.	EX. 24/2012
6.	M.C. 4/2012	12.	M.C. 307/2020
7.	O.S. 964/2021	13.	M.C. 72/2021
		14.	O.S. 233/2021

Sd/-

C/c. VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.